

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 204
CP(CAA) No. 07/230-232/JPR/2022
Connected with
CA(CAA) No. 01/230-232/JPR/2022
Under Section 230-232 of
Companies Act, 2013

In the matter of:

Hem Online Securities Pvt. Ltd. & Ors.

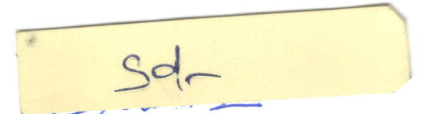
.... Transferor Company

With

Pinkcity Tourist Village Complex Pvt. Ltd.

.... Transferee Company

Due to paucity of time, the matter could not be taken up. Post the matter to 12.10.2022.



**(Prabhu Dayal Sewda)
Court Officer**

September 27, 2022
VG